

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**9. Interlocutory Application(IBC)(Plan)/15/2024 R-plan
IN C.P. (IB)/619(MB)2022**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

**NAME OF THE PARTIES:- Avinash Ambikaprasad Shukla
IN THE MATTER OF
Karnataka Bank Limited
V/s
Paras Commercial Centre Private Limited**

Section: Sec 30 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Interlocutory Application(IBC)(Plan)/ 15/ 2024

Present:- Counsel, Yahya Batatawala appeared for the Resolution Professional.

The present Application is filed by the RP for approval of the Resolution Plan. List this matter for hearing on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)